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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

05.12.2017

O.A./260/784/2011

ITEM NO:31

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. H.K.Tripathy

MURALIDHAR SETHI
-V/S-
KENDRIYA VIDYALAYA SANGHTAN

Notes of The Registry	Order of The Tribunal
RK	<p>Mr. H.K.Tripathy, Ld. Counsel for the Official Respondents, submitted that since the applicant has already got the relief, he is not insisting for disposal of this case.</p> <p>On 15.09.2017, an order was passed by this Bench to take steps to represent himself in this case on the next date of listing. Since the applicant is absent today and no step is taken on his behalf inspite of the issue of Registered Notice, O.A. is dismissed for default.</p> <p style="text-align: right;">(DR. MRUTYUNJAY SARANG MEMBER (A) <i>kp</i> (SUSHANTA KUMAR PATTNAIK MEMBER (J)</p>

order 05.12.17
 Copy of order
 prepared for
 communication
 to the
 respondent
 on 13.12.2017
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